

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:6152
ANSWERED ON:14.05.2012
SEZS IN SMALL CITIES
Rani Killi Krupa

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government proposes to set up Special Economic Zones (SEZs) in small cities and towns;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether this move will help in attracting developers in small cities and towns; and
- (d) if so, the details thereof and the details of locations identified by the Government for this project?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d) : In terms of SEZ Act, 2005, a Special Economic Zone may be established either jointly or severally by the Central Government, State Governments or any person for manufacture of goods or rendering services or for both or as a Free Trade and Warehousing Zone. Proposals for setting up of SEZs are considered by the Board of Approval only after written consent of the concerned State Govt. SEZs being set up under the Act are primarily private investment driven. SEZ location is also determined through this process.